

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:1360  
ANSWERED ON:03.03.2011  
CLEANING OF TOXIC WASTE LYING IN UNION CARBIDE FACTORY  
Mahendrasinh Shri Chauhan

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government is planning to launch rapid cleaning of toxic waste lying in the Union Carbide Factory and to provide clean drinking water to the victims of Bhopal gas tragedy;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS ( SHRI SRIKANT KUMAR JENA )

(a) to (c): The Government of India has set up an Oversight Committee in the Ministry of Environment and Forests, Government of India under the chairmanship of Minister of State (Independent Charge) in the Ministry of Environment and Forests with the representatives of the concerned Ministries/Departments and Government of Madhya Pradesh. The Oversight Committee will provide oversight and support to the Government of Madhya Pradesh for carrying out the necessary remedial actions in and around the Union Carbide India Limited (UCIL) plant site. Government of India has also decided to bear the cost of remediation in the first instance, estimated at ` 310.00 crore approximately pending claiming restitution from the persons/companies found liable for the damage on the principle of 'polluter pays'.

A sum of ` 14.18 crore was provided by Government of India under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in April, 2006 for supply of piped drinking water to 14 localities around UCIL plant site. The Government of M.P. has informed that at present these localities are being provided safe drinking water. Government of India has further provided ` 37.5 crore as its 75 % share of total outlay of ` 50 crore for providing safe drinking water to Bhopal Gas Victims.